

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3955

ANSWERED ON:10.08.2017

Illegal Boring

Patel Shri Natubhai Gomanbhai

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the water level has sharply depleted in several parts of the country and if so, the details thereof;
- (b) whether illegal boring is rampantly going on in Delhi and if so, the details thereof;
- (c) whether the Government has taken any step to check the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) Central Ground Water Board (CGWB) carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. Comparison and analysis of Pre-monsoon (2017) water level data collected by CGWB with the decadal average (2007-2016) indicates decline in ground water level in about 61% of the wells.. Details are given at Annexure.

(b) to (d) Regulation of ground water extraction in Delhi is being dealt by the Government of National Capital Territory of Delhi (GNCTD). The Deputy Commissioner (Revenue) of each revenue area of GNCTD have been delegated with the powers of dealing with violations, sealing illegal wells and launching of prosecution against offenders etc. Complaints of illegal borings are looked into by the Deputy Commissioners (Revenue) on merit.

Annexure

Annexure referred to in reply part (a) of Unstarred Q.No. 3955 to be answered in Lok Sabha on 10.08.2017 regarding "Illegal Boring".

State-wise Decadal Water Level Fluctuation
With Mean [Premonsoon (2007 to 2016)] and Premonsoon 2017

S. No. Name of State No. of wells Analysed Rise Fall Wells showing no change

No.	%	No.	%	No.	%			
1	Andhra Pradesh	751	184	25	563	75	4	0.5
2	Arunachal Pradesh	12	9	75	3	25	0	0.0
3	Assam	164	71	43	92	56	1	0.6
4	Bihar	625	362	58	258	41	5	0.8
5	Chandigarh	10	1	10	9	90	0	0.0
6	Chhattisgarh	566	219	39	346	61	1	0.2
7	Dadra & Nagar Haveli	16	6	38	10	63	0	0.0
8	Daman & Diu	11	7	64	4	36	0	0.0
9	Delhi	94	33	35	61	65	0	0.0
10	Goa	65	50	77	15	23	0	0.0
11	Gujarat	799	301	38	473	59	25	3.1
12	Haryana	302	95	31	207	69	0	0.0
13	Himachal Pradesh	90	33	37	57	63	0	0.0
14	Jammu & Kashmir	226	75	33	151	67	0	0.0
15	Jharkhand	218	90	41	128	59	0	0.0
16	Karnataka	1421	423	30	985	69	13	0.9
17	Kerala	1366	405	30	957	70	4	0.3
18	Madhya Pradesh	1318	660	50	658	50	0	0.0
19	Maharashtra	1562	667	43	887	57	8	0.5

20 Meghalaya 20 6 30 14 70 0 0.0
21 Odhisha 1283 506 39 773 60 4 0.3
22 Pudducherry 5 0 0 5 100 0 0.0
23 Punjab 234 36 15 198 85 0 0.0
24 Rajasthan 859 431 50 428 50 0 0.0
25 Tamil Nadu 536 71 13 465 87 0 0.0
26 Telangana 586 315 54 267 46 4 0.7
27 Tripura 26 18 69 8 31 0 0.0
28 Uttar Pradesh 637 187 29 450 71 0 0.0
29 Uttarakhand 46 21 46 24 52 1 2.2
30 West Bengal 617 327 53 289 47 1 0.2
Total 14465 5609 38.8 8785 60.7 71 0.5